

**INFORMATION ABOUT COMMERCIAL CASES IN VARIOUS COMMERCIAL COURTS
CONSTITUTED UNDER SECTION 3.4 AND 5 OF THE COMMERCIAL
COURTS ACT, 2015**

**THE HIGH COURT AND SUBORDINATE COURTS OF SIKKIM FOR THE MONTH OF
OCTOBER, 2018**

HIGH COURT OF SIKKIM		
Name of the Court	Cases pending in Commercial Division (High Court)	Cases pending in Commercial Appellate Division (High Court)
High Court of Sikkim	Nil	Nil

SUBORDINATE COURTS OF SIKKIM					
Name of the Court	Cases pending in Commercial Court (District Level)				Cases pending in Commercial Appellate Court (District Level)
	Date of Institution	Case No.	Cause Title	Case Status	
District & Sessions Judge (East) at Gangtok	28.12.2017	Arbitration Case No. 05/17	Sikkim Power Development Corporation Ltd. & Another vs. Amalgamated Transport (India) Ltd.	Hearing	NIL
	05.07.2018	IPR Suit No. 01/18	M/s. United Spirit Limited vs. M/s Mount Distilleries Ltd.	Written Statement	
	28.09.2018	Arbitration Case No. 03/18	Eli Mit Rai vs. Gombu Sherpa	Hearing	
District & Sessions Judge (West) at Gyalshing	NIL			NIL	NIL
District & Sessions Judge (North) at Mangan	NIL			NIL	NIL
District & Sessions Judge (South) at Namchi	NIL			NIL	NIL
Total	03			NIL	NIL

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CONSTITUTED UNDER SECTION 3,4 AND 5 OF THE COMMERCIAL
COURTS ACT, 2015**

**THE HIGH COURT AND SUBORDINATE COURTS OF SIKKIM FOR THE MONTH OF
NOVEMBER, 2018**

HIGH COURT OF SIKKIM		
Name of the Court	Cases pending in Commercial Division (High Court)	Cases pending in Commercial Appellate Division (High Court)
High Court of Sikkim	Nil	Nil

SUBORDINATE COURTS OF SIKKIM					
Name of the Court	Cases pending in Commercial Court (District Level)				Cases pending in Commercial Appellate Court (District Level)
	Date of Institution	Case No.	Cause Title	Case Status	
District & Sessions Judge (East) at Gangtok	28.12.2017	Arbitration Case No. 05/17	Sikkim Power Development Corporation Ltd. & Another vs. Amalgamated Transport (India) Ltd.	Hearing	NIL
	05.07.2018	IPR Suit No. 01/18	M/s. United Spirit Limited vs. M/s Mount Distilleries Ltd.	Framing Issues	
	28.09.2018	Arbitration Case No. 03/18	Eli Mit Rai vs. Gombu Sherpa	Hearing	
District & Sessions Judge (West) at Gyalshing		NIL		NIL	NIL
District & Sessions Judge (North) at Mangan		NIL		NIL	NIL
District & Sessions Judge (South) at Namchi		NIL		NIL	NIL
Total		03		NIL	NIL

**INFORMATION ABOUT COMMERCIAL CASES IN VARIOUS COMMERCIAL COURTS
CONSTITUTED UNDER SECTION 3,4 AND 5 OF THE COMMERCIAL
COURTS ACT, 2015**

**THE HIGH COURT AND SUBORDINATE COURTS OF SIKKIM FOR THE MONTH OF
DECEMBER, 2018**

HIGH COURT OF SIKKIM		
Name of the Court	Cases pending in Commercial Division (High Court)	Cases pending in Commercial Appellate Division (High Court)
High Court of Sikkim	Nil	Nil

SUBORDINATE COURTS OF SIKKIM					
Name of the Court	Cases pending in Commercial Court (District Level)				Cases pending in Commercial Appellate Court (District Level)
	Date of Institution	Case No.	Cause Title	Case Status	
District & Sessions Judge (East) at Gangtok	28.12.2017	Arbitration Case No. 05/17	Sikkim Power Development Corporation Ltd. & Another vs. Amalgamated Transport (India) Ltd.	Hearing	NIL
	05.07.2018	IPR Suit No. 01/18	M/s. United Spirit Limited vs. M/s Mount Distilleries Ltd.	Framing Issues	
	28.09.2018	I.P.R Case No. 02/18	Whole Leaf Tobacco Venture Pvt. Ltd. vs. Rajnarayan Mondal	Service Report	
District & Sessions Judge (West) at Gyalshing		NIL		NIL	NIL
District & Sessions Judge (North) at Mangan		NIL		NIL	NIL
District & Sessions Judge (South) at Namchi		NIL		NIL	NIL
Total		03		NIL	NIL

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CONSTITUTED UNDER SECTION 3,4 AND 5 OF THE COMMERCIAL
COURTS ACT, 2015**

**THE HIGH COURT AND SUBORDINATE COURTS OF SIKKIM FOR THE MONTH OF
JANUARY, 2019**

HIGH COURT OF SIKKIM		
Name of the Court	Cases pending in Commercial Division (High Court)	Cases pending in Commercial Appellate Division (High Court)
High Court of Sikkim	Nil	Nil

SUBORDINATE COURTS OF SIKKIM					
Name of the Court	Cases pending in Commercial Court (District Level)				Cases pending n Commercial Appellate Court (District Level)
	Date of Institution	Case No.	Cause Title	Case Status	
District & Sessions Judge (East) at Gangtok	28.12.2017	Arbitration Case No. 05/17	Sikkim Power Development Corporation Ltd. & Another vs. Amalgamated Transport (India) Ltd.	Hearing	NIL
	05.07.2018	IPR Suit No. 01/18	M/s. United Spirit Limited vs. M/s Mount Distilleries Ltd.	Framing Issues	
	28.09.2018	I.P.R Case No. 02/18	Whole Leaf Tobacco Venture Pvt. Ltd. vs. Rajnarayan Mondal	Service Report	
District & Sessions Judge (West) at Gyalshing		NIL		NIL	NIL
District & Sessions Judge (North) at Mangan		NIL		NIL	NIL
District & Sessions Judge (South) at Namchi		NIL		NIL	NIL
Total		03		NIL	NIL

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CONSTITUTED UNDER SECTION 3,4 AND 5 OF THE COMMERCIAL
COURTS ACT, 2015**

**THE HIGH COURT AND SUBORDINATE COURTS OF SIKKIM FOR THE MONTH OF
FEBRUARY, 2018**

HIGH COURT OF SIKKIM		
Name of the Court	Cases pending in Commercial Division (High Court)	Cases pending in Commercial Appellate Division (High Court)
High Court of Sikkim	Nil	Nil

SUBORDINATE COURTS OF SIKKIM					
Name of the Court	Cases pending in Commercial Court (District Level)				Cases pending n Commercial Appellate Court (District Level)
	Date of Institution	Case No.	Cause Title	Case Status	
District & Sessions Judge (East) at Gangtok	28.12.2017	Arbitration Case No. 05/17	Sikkim Power Development Corporation Ltd. & Another vs. Amalgamated Transport (India) Ltd.	Hearing	NIL
	05.07.2018	IPR Suit No. 01/18	M/s. United Spirit Limited vs. M/s Mount Distilleries Ltd.	Framing Issues	
District & Sessions Judge (West) at Gyalshing		NIL		NIL	NIL
District & Sessions Judge (North) at Mangan		NIL		NIL	NIL
District & Sessions Judge (South) at Namchi		NIL		NIL	NIL
Total		02		NIL	NIL